GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3913 TO BE ANSWERED ON 18.08.2025

ELI SCHEMES

3913. SHRI MANOJ TIWARI:

SHRI VIJAY BAGHEL:

SHRI CHHATRAPAL SINGH GANGWAR:

SHRI KALI CHARAN SINGH:

SHRI LUMBARAM CHOUDHARY:

SMT. HIMADRI SINGH:

SMT. KAMLESH JANGDE:

SMT. ROOPKUMARI CHOUDHARY:

SHRI DILIP SAIKIA:

SMT. SMITA UDAY WAGH:

SMT. SHOBHANABEN MAHENDRASINH BARAIYA:

SHRI DINESHBHAI MAKWANA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Employment Linked Incentive (ELI) Scheme has been launched in continuation of the Aatmanirbhar Bharat Rojgar Yojana (ABRY) and if so, the details thereof;
- (b) the details of the total number of beneficiaries reported under the ABRY:
- (c)the details of the estimated outlay and the total number of beneficiaries under the ELI Scheme along with duration of its implementation;
- (d)the details of the financial implications of the said Scheme on the Government:
- (e)the details of the names of the nodal departments entrusted with the responsibility for the implementation of the said Scheme; and
- (f)whether the Government has taken any steps to set up a digital system infrastructure for implementing the said Scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (f): The Aatmanirbhar Bharat Rojgar Yojana (ABRY) was launched with effect from 1st October, 2020 to incentivize

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employers for creation of new employment and restoration of loss of employment during Covid- 19 pandemic. The terminal date for registration of beneficiaries was 31.03.2022. The beneficiaries registered upto 31.03.2022 continued to receive the benefits for 2 years from the date of registration under the scheme. As on 31.03.2024, benefits have been provided to 60.49 lakh beneficiaries through 1.52 lakh establishments.

Government on 01.07.2025 approved **Employment Linked Incentive (ELI) Scheme named as Prime Minister** Viksit Bharat Rojgar Yojna to support employment generation, enhance employability and social security, across all sectors, with special focus on the manufacturing sector. The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹ 99,446 Crore for the period FY 2025-26 to FY 2031-32. The scheme comprises of two parts i.e. Part A and Part B and focuses on providing support to both employees and employers by way of incentives. The scheme provides for incentives for 1.92 crore new eligible employees under Part A. Incentive for creation of approx. 2.59 crore additional jobs to employers is provided for under Part B of the scheme.

The scheme is to be implemented through Employees Provident Fund Organisation, EPFO will develop an IT platform. All New Employees (First Timers and Re-joinees) will be required to get their Universal Account Number (UAN) authenticated using biometric authentication methods as available for Aadhaar. The payment is to be done through ABPS into Aadhaar seeded bank accounts of the employee and into the PAN-linked bank account of the establishment, thus ensuring transparency and accountability.
